

श्री श्रीमत् प्रकाश त्यागी क्या मन्त्री महोदय को इस बात का ज्ञान है कि बम्बई में अधिक जनसंख्या की समस्या का समाधान करने के लिए लोगों को व्यक्तिगत प्लाट न दे कर को-ऑपरेटिव मोसायटीज का प्लाट दे कर मल्टी-स्टोरीड बिल्डिंगें बनाई गई हैं, ताकि एक आदमी अपने लिए मकान न बना कर फ्लैट रखे ? क्या सरकार दिल्ली में भी लोगों को व्यक्तिगत प्लाट न दे कर को-ऑपरेटिव मोसायटीज को प्लाट दे कर मल्टी-स्टोरीड बिल्डिंगें बनाने और फ्लैट्स की विक्री का इन्तजाम करेगी ?

श्री सिकन्दर बख्त गुस्ताखी ता जम्ह है, लेकिन इस सवाल का आरिजिनल सवाल से कोई ताल्लुक नहीं है ।

श्री श्रीमत् प्रकाश त्यागी कनजेस्चन का सवाल है । जन पूछा है कि क्या इस समस्या को हल करने के लिए मल्टी-स्टोरीड बिल्डिंगें बना कर लोगों को फ्लैट देना का इन्तजाम किया जायगा ।

श्री सिकन्दर बख्त जहा तक कनजेस्चन का सवाल है, इस सवाल में उस का ताल्लुक दिल्ली में दफ्तर रखने या न रखने से है—लोगों को रहने या न रहने से नहीं है ।

SHRI K S NARAYANA Is there any proposal to shift some of the offices to Hyderabad which was at one time considered to be made the second Capital of India? Also I want to know whether there is any set plan according to which these offices are being shifted or it is being done on an ad hoc basis

SHRI SIKANDAR BAKHT I have not been able to follow his question

MR SPEAKER Is there any proposal to shift any office to Hyderabad?

SHRI SIKANDAR BAKHT No Sir, not at present

PROF R K. AMIN The proposal for shifting the office of the Salt Commissioner from Jaipur to Gujarat has been under consideration since long May I know from the hon. Minister whether he would consider shifting the office of the Salt Commissioner from Jaipur to Gujarat where 60 per cent of the salt of the country is being produced?

SHRI SIKANDAR BAKHT I will require notice for this question

Rehabilitation of East Pakistan Refugees in Andaman and Nicobar Islands

*102 SHRI SAMAR GUHA will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether many refugees from former East Pakistan now living in different camps have expressed their desire for rehabilitation in Andaman and Nicobar Islands,

(b) if so, the steps taken so far for their rehabilitation there,

(c) the number of refugees who expressed their desire for rehabilitation in these Islands,

(d) whether the former Minister of Rehabilitation arranged for sending a team of Members of Parliament for making a field study about the scope of further rehabilitation there, and

(e) if so, the findings of that Team?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) Only some have desired their rehabilitation in Andaman & Nicobar Islands

(b) As these migrants are already earmarked for settlement in Mainland on various schemes and scope of rehabilitation in Andaman & Nicobar

Islands is restricted, there is no proposal to settle them in these Islands further

(c) 43 migrants from Tawa Work-site Project, 290 migrants from Deoli Camp (who are already settled and the Deoli Camp is closed) and 9 migrants from Dolariya Work-site Camp

(d) No, Sir

(e) The question does not arise

SHRI SAMAR GUHA Just the day before yesterday I had the opportunity of hearing a speech made by Shri Acharya Kripalani where he warned our Janata Ministers not to transform themselves to become just signing machines of the documents that are supplied to them by the secretariat I do not mean my friend Mr Sikandar Bakht with whom I had been in jail for 1-1/2 years but I want to give him a warning and through him to all the other Ministers

The answers given from (a) to (e) are all incorrect wrong and misleading The reason for my getting exercised over this issue is that I come from Dacca of former East Pakistan I have been in Jails there and stayed in Pakistan for more than five years

This was the report of the Inter departmental team in 1965 Rarely there has been such a high power committee This high-power committee consisted of Secretaries of the Ministries of Rehabilitation Finance Home Food & Agriculture Irrigation and others The Committee was constituted with 14 members The main objective of this inter departmental Committee team was to investigate the possibility of rehabilitation of the refugees from the former East Pakistan What are the terms of reference? I will just read out to you

(i) To draw up an integrated resource development plan for the Islands particularly for the purpose of rehabilitating migrants from East Pakistan and in the light thereof, to

indicate the programmes that may be undertaken to supplement the schemes indicated in the Fourth Plan in respect of Islands."

Now what was the recommendation No 2 It was

"Doubling of present population (75 000) by end of the 4th Plan and its further increase by one lakh by end of the 5th Plan may be visualised (Para 60)"

The islands were to be reclaimed for the purpose of rehabilitation

But, here the hon Minister says No A conspiracy was hatched by the earlier Minister, Shri K R Ganesh, to stop rehabilitation of East Pakistan refugees in Andaman Islands Over one lakh thirty thousand people have been rotting in different camps for the last ten—fifteen years The Government had betrayed the people of East Bengal by partitioning the country who have contributed the most to the freedom struggle of India I want to know from the Janta Government Are they going to betray the people and do what the Congress Government did? The former Minister Mr Ganesh made a second house in Port Blair and got elected from there That man hatched a conspiracy that no refugees from East Pakistan should be rehabilitated there Now I find that even my Government, the Janata Government are following the same policy One lakh thirty thousand people have been rotting in different camps for the last ten—fifteen years Only some desired rehabilitation there? No, thousands of them wanted to go there I have recommended applications of hundreds of families at Mana camp, Deoli camp and other camps, who expressed their desire for rehabilitation in Andamans If they search the files, they will find how many families from Mana and Deoli camps wanted their rehabilitation in Andamans because Andamans is the only place where the rehabilitation of the former East Pakistan refugees has been successful.

MR SPEAKER If you are not satisfied with the answer, you can ask for half-an-hour discussion, I can understand that. But you cannot convert the question hour into a discussion.

SHRI SAMAR GUHA Sir, answer to part (b) of my question is absolutely wrong. I have quoted the report. Part (d) of my question is

Whether the former Minister of Rehabilitation arranged for sending a team of the Members of Parliament for making a field study on the scope of further rehabilitation.

The answer is No Sir. Look at the question. The reply given on 27th February, 1975 to one of my questions is

The visit of the team of Members of Parliament to the Islands is likely to be arranged after the current Budget session."

What is it? Is it an answer? Did he try to go through the files?

SHRI SIKANDAR BAKHT I have gone into the files.

SHRI SAMAR GUHA Pull up the erring officials.

SHRI SIKANDAR BAKHT I am not going to pull up.

SHRI SAMAR GUHA What is this? I want to know. From A to Z it is wrong.

(1) It appears that it is a policy decision in contravention of all earlier commitments. I have so many replies.

MR SPEAKER Please come to the question.

SHRI SAMAR GUHA I am coming. I want to know whether the decision that no former East Pakistan refugees are to be sent to the Andamans for rehabilitation, is the decision of the

Ministry of Rehabilitation or is it the decision taken by the Cabinet?

MR SPEAKER The decision by one is the decision by another.

SHRI SIKANDAR BAKHT Primarily I call the hon Member Dada which means my elder brother.

SHRI SAUGATA ROY How is it relevant here?

SHRI SIKANDAR BAKHT But certainly I have been with him. (Interruptions)

एक भावनीय सवख्य : दादा कहने से क्या एतराज है।

MR SPEAKER Let us not get into perorations.

SHRI SIKANDAR BAKHT I do not think that my being within the jail with him gives them any right to question my relationship with my Secretaries or the staff of the Minister. That is totally beside the point. He has put a question and I would welcome any more supplementary questions.

MR SPEAKER What he wants to know is is it the decision of the Government? All the others he cannot ask.

SHRI SIKANDAR BAKHT The basic factor is that the refugees from East Pakistan have to be settled and why should there be unnecessarily any insistence that they must be settled in Andaman and Nicobar islands. They are going to be settled. The Government have taken the responsibility. Only the difference is that they are going to be settled on the mainland.

There was another question asked that there was a study team.

MR SPEAKER His question is earlier a decision had been taken to settle certain number of refugees in the Andamans.

SHRI SIKANDAR BAKHT The decision had been taken much before the Janata Government came into power and the decision was that of the Ministry and not of the Cabinet.

SHRI SAMAR GUHA The hon Minister mentioned about the phased plan for the rehabilitation of refugees who have been rotting in jails for 10-15 years—I am sorry—rotting in the camps for about 7-15 years. Still jail is in my mind. You cannot get out of that.

SHRI SIKANDAR BAKHT Please come out of the jail.

SHRI SAMAR GUHA They have already turned into sub human beings. Now they have said that the plan of rehabilitation can be maintained on the mainland. Sir, the government knows that except in Andamans, Dandakaranya and the Nainital areas, as also Assam, all the rehabilitation projects from different states have completely failed and 95 per cent of the refugees from the rehabilitation sites have deserted and they have gone back to West Bengal. Therefore it was asked why did the government insist this because the people who have come from the coastal area of Bangladesh, all these East Pakistan refugees found that in Andamans the rehabilitation was the best.

MR SPEAKER You are an experienced man. What is your question?

SHRI SAMAR GUHA I want to draw your attention. The reply given on 5th March 1974 was that 2000 families will be rehabilitated in Andamans.

I want to know from the hon Minister. How can he say that it was the decision of the earlier government? Even as late as 1975 and as late as 1974 they were making commitment after commitment and questions and replies are there where they said that

by the end of the 5th Plan 2000 families will be resettled in Andaman islands and also the earlier Minister categorically made a statement on the floor of the House and also in reply to a question that a team will be sent to Andaman & Nicobar islands to study the possibility of further rehabilitation of the former East Pakistan refugees in Andamans.

MR SPEAKER Your question is, will he stand by those commitments?

SHRI SIKANDAR BAKHT No, Sir. Further rehabilitation of East Pakistan refugees in Andamans is not under consideration. They are only

SHRI SAMAR GUHA It is under consideration. Let us see how you cannot do it. Whether I be in the Janata Party or not, I tell you one thing, I am one of the men who have been betrayed by the national leaders. Those people who have been with me are rotting there. What right has the Minister to violate all the former commitments made by the Ministers and the Cabinet decision?

Those people have been rotting there for the last seven to fifteen years. 1,30,000 people have been rotting in the camps, turning them into beasts.

They are saying their case will not be dealt with. A conspiracy was hatched. I shall see that it is done, and the demand is met.

SHRI SAMAR MUKHERJEE What my friend Shri Guha tells about the original schemes is absolutely correct.

I have myself been directly connected with this refugee problem and movement. I had talks with the previous Ministers and he agreed that a Parliamentary team will go there and they will submit a report.

The situation is that rehabilitation in other States of East Bengal refugees

has miserably failed I am going to meet the Ministers with some of the refugees after some time Their demand is as part of the refugees have already settled in Andaman, therefore, they are in favour of going to Andaman

This scheme has been stopped I want to know the reasons why this has been stopped Our idea is that the reasons are political There are no other reasons. I want to know why this scheme has been dropped A delegation of MPs has not been allowed to go I also want to know whether the present Government is prepared to reconsider the decisions of the earlier Government or not in view of the very urgency of the rehabilitation of lakhs of refugees who are now rotting in camps

SHRI SIKANDAR BAKHT I shall read out to the hon member what the earlier Minister had said with regard to sending the team It was not a study team which had gone and these are actually the words which were said by the Minister in the Lok Sabha

But I would give one offer to my friend All people are eager and I would also encourage He mentioned to me he would like to go to Andamans I made enquiries At the present moment air service is closed and the season is not good From April onwards rain starts Therefore after this season is over if there is favourable weather and communication is established I will see at least a few who are very much interested in going and visiting the island and seeing for themselves what wealth there is and at the same time what tremendous problems we have to overcome before we use it as a settlement for displaced persons Thank you "

A team of three Members of Consultative Committee—S/Shri Chhatrapati Ambesh Asmail Hussain Khan and B R Munda went in February 1976 They had nothing to say They came back.

MR SPEAKER Have they given the report?

SHRI SIKANDAR BAKHT No They have given no report.

From out of 78368 families who came from East Pakistan from 1st of January, 1964 to 25th March, 1971 only 12520 families remain to be settled This is the position as on 31st March 1977

Up till now about 2,600 families have also been settled Less than 10,000 families remain to be settled and we are committed to settle them in Dandakaranya project. They are being settled in a phased manner If you like I can give the phased manner

The previous Government took a decision of integrated development of Andaman and Nicobar in 1964 The decision was changed later on Because of ecological reasons it was decided that deforestation in Andaman and Nicobar cannot be carried on any more Therefore, the Government had to draw another plan for rehabilitation of these refugees

PROF DALIP CHAKRAVARTY From what the Minister has just now stated—about only a small number of families remain to be rehabilitated on the face of it it seems to me amazingly incorrect In my constituency I know that people are living in sub-human conditions I would invite the Minister to come and see things for himself They are still awaiting rehabilitation Does he stick to the policy of the congress conspirators who partitioned the country and created this problem? That was the announcement made by the congress government of the past, they abolished the Ministry of Rehabilitation Is he aware of the attitude of the present West Bengal Government, the attitude of Shri Jyoti Basu, and the Rehabilitation Minister, Shri Ratika Ranjan Banerjee, who met Shri Sikandar Bakht and demanded a fresh look at this problem?

What is the future thinking of the Government?

SHRI SIKANDAR BAKHT : The hon. Member is confusing the rehabilitation of old migrants and new migrants. This question relates to the new migrants. What he has pointed out relates to the old migrants who are already in West Bengal and the question of residual rehabilitation facilities is under consideration.

SHRI MANORANJAN BHAKTA : I am an East Bengal refugee settled in Andaman and Nicobar Islands. I have seen the reply given by the hon. Minister. In respect of rehabilitation in Andaman and Nicobar islands by the Rehabilitation Ministry already they have spent more than Rs. 10 crores and it may be more. They have settled only about 1200 families. I understand that originally the scheme was to rehabilitate 12,000 families. Later on it was reduced to 6,800 families. Then again it was reduced on the basis of the ecological effects as he has stated. Considering all these pros and cons, the Expert Committee recommended that only 2,500 families can be accommodated. I am fully aware of the fact that in Andaman and Nicobar islands there are many old settlers also. There is the local population which is already settled there. They are also demanding land. That is why in the original rehabilitation programme it was decided that 25 per cent of the reclaimed area should be allotted to the old settlers, those who are landless families. Already, for the Break-water Scheme at Hutbay in the Andaman and Nicobar Islands, Rs. 5 crores have been spent. The road has been laid and other things done. The Rehabilitation Ministry's RRO Unit has stationed some heavy machineries there. After spending Rs. 10 crores, if sufficient number of families are not inducted, the scheme will become futile. Already only 500 families are inducted. They could not have social facilities, medical facilities and educational facilities economically. Until and unless another 2000 families are in-

ducted, it will not be possible to provide all these things to them economically. So, I want to know his reply on this specific question.

MR. SPEAKER : He wants that all facilities should be provided for.

SHRI SIKANDAR BAKHT : For families inducted, we provide all amenities.

MR. SPEAKER : He wants to know whether you will induct more and more families in order to provide better facilities.

SHRI SIKANDAR BAKHT : All rehabilitation facilities which have to be provided to the settlers in the Andaman and Nicobar island have already been provided for.

दिल्ली विकास प्राधिकरण द्वारा जन साधारण के लिए सस्ते मकान

* 103. श्री मनोरंजन भक्त :

श्री फूलचन्द बर्मा :

क्या निर्माण और आवास तथा पुति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण जन साधारण के लिये सस्ते और पर्याप्त संख्या में मकान देने में असफल रहा है ;

(ख) यदि हाँ, तो उसके क्या कारण हैं; और

(ग) इस समस्या को हल करने के लिये क्या कार्रवाही की गई है ?

निर्माण और आवास तथा पुति और पुनर्वास मंत्री (श्री फूलचन्द बर्मा) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न नहीं उठता ।